GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1128

TO BE ANSWERED ON THE 8TH FEBRUARY, 2022

RELIEF MEASURES AGAINST DROUGHT

1128. SHRIMATI RAMA DEVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is a fact that the Government coordinates in necessary relief measures against drought, hailstorm and insect attacks;

(b) the details of coordination work done for necessary relief measures during the last year and the current year, State-wise;

(c) whether it is a fact that there was delay in providing assistance in relief works; and

(d) the reaction of the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The State Government is primarily responsible for managing and undertaking necessary relief measures in the wake of natural calamities, including drought, hailstorm and pest attack. Government of India supplements the efforts of State Governments with financial assistance. In the eventuality of notified calamities, State Governments are empowered to undertake necessary relief measures from State Disaster Response Fund (SDRF), which is readily available with the State. For calamity of severe nature, additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF), in accordance with items and norms of assistance, upon receipt of Memorandum from the State Government.

During last year i.e. 2020-21, the State Governments of Madhya Pradesh and Rajasthan submitted Memorandums seeking financial assistance from NDRF for pest attack and drought respectively. Based on the Reports of the IMCT and the recommendations of Sub-Committee of National Executive Committee (SC-NEC), the Government of India approved financial assistance of Rs.1280.18 crore to Madhya Pradesh for pest attack and Rs.113.69 crore to Rajasthan for drought. During the current year i.e. 2021-22, the State Governments of Himachal Pradesh and Rajasthan have submitted Memorandums seeking financial assistance from NDRF for hailstorm and drought respectively. As per the existing procedure, based on the report of the IMCT and the recommendations of the SC-NEC thereon, the Government of India approves assistance from NDRF